

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC-ACT)  
CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**MODIFIED ORDER**

In partial modification of earlier order no. E-19761-19806/DJ/Lockdown/Admn/RADC/2020 dated 29.10.2020, the following officials shall perform their duties in the Rouse Avenue District Court Complex, New Delhi on the dates mentioned against their names from (10.00AM to 5.00PM) subject to strict observance of the condition qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

<b><u>Vacant Court</u></b>					
Sr. No	Date	Place of posting	Name of Officials Sh. / Ms.	Designation	Mobile no.
1	24.11.2020,	VACANT COURT	ANJU SINGH	SPA	9958227797
2	26.11.2020,		RITA SINGH	PA	9810428331
3	28.11.2020		DEVENDER KUMAR	Orderly	9654337270
4	25.11.2020,	VACANT COURT	AJAY KUMAR	PA	9971040043
5	27.11.2020		MAHESH CHANDER	Orderly	9871439974
	28.11.2020				

1. Staff of the vacant court shall report in Admin Branch, RADC, Delhi on the day of their duty.
2. In case, if any official is not in a position to attend the duties as per roster on account of unforeseen exigency, such official shall timely intimate to the Branch In-Charge (Admn.), who shall make necessary alternative arrangement.
3. The Officials posted at Rouse Avenue District Court Complex are directed not to leave Station under any circumstance. They shall remain available on call and would be deemed to be on duty, as in case of any urgency, they can be called upon to report for duty immediately.

This order has been issued with prior approval of Officiating Principal District & Sessions Judge, RADC.

*Sd/-*

**(VIMAL KUMAR YADAV)**

Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No. E- 22321-23326/DJ/Lockdown/Admn/RADC/2020

Dated: 23.11.2020

**Copy forwarded digitally to:**

1. Ld District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The concneced Court Reader at Rouse Avenue Court, New Delhi with the request to circulate amongst the staff working under their control.
3. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.
4. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
5. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

*Sd/-*

Officer In-Charge (Admin)/Spl. Judge CBI